

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 4699 - JK (LD) of 2025

DATED:- 28 - 04 - 2025

Sanction is hereby accorded to the appointment of Officer's of Health and Medical Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated 28.04.2025

No:-LAW-OIC/04/2025

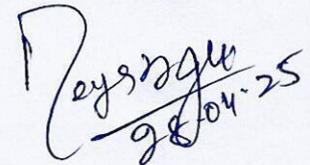
Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary, Health and Medical Education Department
7. Director Litigation, Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer





Annexure to the Government Order No. 4699 – JK (LD) of 2025 dated 28.04.2025

S No	Title of the Case	OIC
1	File No. 60/2024, C.C. No. 1968 titled Raziya Akhter and others Vs. Director Health Services, Kashmir and others.	Dr. Yasmin Kango, Deputy Director Health Services Kashmir, Phone No. 9149459138.
2	WP No. 626/2025 titled M/s Indo Infrastructure Vs U.T of J&K and Ors.	Dr. Ashutosh Gupta (Principal) Govt. Medical College, Jammu. Pmc-GMC Jammu@ JK,.gov.in.
3	i. O.A No. 1314/2024 titled Gopal Devi Vs U.T of J&K and Ors. ii. O.a No. 446/2022 titled Isha Sharma Vs U.T of J&K and Ors. iii. O.A No. 969/2024 titled Sansar Chand Vs U.T of J&K and Ors. iv. O.A No. 719/2022 titled Bablu Sharma. v. O.A No. 549/2022 tiled Dolly Sharma Vs U.T of J&k and ors. vi. O.A No. 530/2024 titled Trishna Devi Vs U.T of J&K Ors. vii. O.A No. 1184/2024 titled Sanjeev Kumar & Ors. viii. T.A No. 2649/2020 in WPC No. 2142/2019 titled Dr.Shazia Bano Vs U.T of J&K and Ors. ix. O.A No. 187/2025 titled Mukesh Kumar.	Sh. Raj kumar Katoch (Administrator) Associated Hospitals, Govt. Medical College Jammu Email:- Adm.ahjgmc 2020@gmail.com Mob.No. 7006473370
4	O.A No. 943/2024 titled Shagun Sharma Vs Ors.	Smt. Sonika Parihar (Administrative Officer) Govt. Medical College, Jammu Email:- gmc Jammu admofficer@gmail.com Mob.No. 9906146073

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